(b) and (c) Such complaints are received from time to time. As and when such complaints are received against registered recruiting agents, the concerned recruiting agent is directed to settle the matter. If the agent falls to settle the complaint, action is taken to suspend and thereafter cancel the registration certificate. In case of unregistered agents, the matter is referred to the concerned Police Authorities for taking action against them for violation of the provisions of the Emigration Act, 1983.

Employment Commission

1708. SHRI MANOJ BHATTACHARYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government propose to appoint an Employment Commission;
- (b) if so, the details thereof including tenure, terms of reference and the personnel of the proposed Commission; and
 - (c) by when an announcement to this effect would be made?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA): (a) The Ministry of Labour and Employment has no proposal to set up an Employment Commission.

(b) and (c) Does not arise.

Indo-US Cooperation on eliminating child labour

1709. SHRI DHARAMPALSABHARWAL: SHRIMATI N.P. DURGA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether his Ministry and US Department of Labour have recently developed Indus Project under ILO-IPEC in February as a follow up of the joint statement on Enhanced Indo-US Cooperation in eliminating child labour*;
- (b) if so, the aims and the objectives of the project and the measures being taken under the said project for prevention and elimination of child labour in hazardous sectors in the country and for rehabilitation of child labour; and

(c) the details in this regard, particularly identified hazardous sectors, sectorwise and State-wise?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA): (a) Yes, Sir.

- (b) The Project aims at complete elimination of child labour in hazardous industries in the project area in a focused and integrated manner. The project specifically mentions target groups in the age group of 5-8 years, 9-13 years, and over 14 years. Parents are also proposed to be organized into self-help groups.
- (c) The states to be covered under the project are U.P, M.P., T.N., Maharashtra and NCT Delhi. The Sectors to be covered under the project are:
 - * Hand-rolled bidi, cigarettes
 - * Brass ware-including brassvases, planters, plates, dinner services, tea sets and other decorative objects
 - * Hand made bricks
 - * Fireworks
 - * Footwear (leather, rubber, plastic)
 - * Hand make locks
 - * Hand dipped matches
 - * Hand broken quarried stores
 - * Hand blown glass bangles
 - * Hand-spun, hand loomed silk thread, yarn and fabric.

Non-Implementation of Plantation Act, 1951

1710. SHRI KARNENDU BHATTACHARJEE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government are aware that Assam Tea Tribe Students Association raised the issue of non-implementation of Plantation Act, 1951; and